THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) According to information received from the Government of Uttar Pradesh, a conference was erganised by Hindu Mahasabha at - Meerut on 11th and 12th March, 1978 which was also attended by Shri Gopal Godse. The State Government have no information regarding praise of Nathuram Godse or garlanding of Gopal Godse at this conference. The speeches made at the conference are being examined by the State Government.

Incidents of Communal Nature in the Country

*375. SHRI G. C. BHATTA. CHARYA; SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of incidents of communal nature that took place during last six months in the country;

(b) whether Government have made any assessment of the loss ol life and property in these incidents;

(c) if so what are the details thereof;

(d) what is the amount of compensation paid to the persons affected by these incidents and at what rate; and

(e) what steps the Central Government have taken to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) According to available information, there have been 89 communal incidents in the country between October, 1977 and March, 1978.

(b) to (d) A statement giving State-wise figures of persons killed in these incidents is laid on the Table of the House. (See below) Information is being collected regarding loss of

to Questions

property and compensation paid to victims and will be laid on the Table of the House in due course.

(e) While communal violence as such is constitutionally the responsibility of the State Governments, the Central Government have always been concerned with this problem, and have rendered suitable advice to the State Governments from time to time. The Home Minister discussed the problerri of communal violence in great detail with the Chief Ministers of Bihar and Uttar Pradesh on 2nd November, 1977 and several measures have been suggested to the States for preventing the outbreak of communal violence and for taking effective action against elements responsible for the same.

Statement

Number of persor's killed in communal incident during the period October, 1977 to March,1978

STATES

| Andhra Prades | h. | | | • | 2 |
|---|------------|---------|-----|----|----|
| Assam . | | | | | 1 |
| Bihar | a . | | | - | |
| Madhya Prade | sh | | • | • | |
| Tamil Nadu | • ` | | • | • | 4 |
| Uttar Pradesh | • | • | • | | 30 |
| West Bengal | | · † | ٠ | • | T |
| Maharashtra | • | | 747 | ·: | 2 |
| Tripura . | | | • | | T |
| Other States and Union Territory Administration: Nil | | | | | |
| | - | TOTAL : | | | 44 |

Grant of Licence to M/s. Siemens India Ltd.

*376. SHRI YOGENDRA SHARMA: SHRI INDRADEEP SINHA: SHRI LAKSHMANA MAHAPATRO:

Will the PRIME MINISTER be pleased to state: